

# HIGH COURT OF CHHATTISGARH : BILASPUR

## ORDER

No. 241/Confdl./2016  
II-2-90/2001(Pt.III)

Bilaspur, dated the 29, March, 2016

(A) Shri Santosh Kumar Tiwari, Member of Higher Judicial Service and presently posted as IV Additional District & Sessions Judge, Ambikapur is transferred and appointed as Additional Director-II, Chhattisgarh State Judicial Academy, Bilaspur in the Establishment of the High Court from the date he assumes charge of his office.

(B) Shri Omprakash Singh Chouhan, Member of Higher Judicial Service and presently posted as I Additional District & Sessions Judge, Mahasamund is transferred and appointed as Additional Registrar (Admn.) in the Establishment of the High Court from the date he assumes charge of his office.

(C) Shri Ajay Singh Rajput, Member of Lower Judicial Service and presently posted as I Civil Judge Class-I & C.J.M., Jashpur is transferred and appointed as Deputy Director, Chhattisgarh State Judicial Academy, Bilaspur in the Establishment of the High Court from the date he assumes charge of his office.

BY ORDER OF THE HIGH COURT

  
(ARVIND SINGH CHANDEL)  
REGISTRAR GENERAL

Endt. No. 242/Confdl./2016  
II-2-90/2001(Pt.III)

Bilaspur, dated the 29, March, 2016

Copy forwarded to: -

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Inder Singh Uboweja, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.

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- (11) Private Secretary to Registrar (Vigilance/ I. & E./ Judicial/ Computerization), High Court of Chhattisgarh, Bilaspur for information.
- (12) Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (13) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (14)
  - (i) Shri Santosh Kumar Tiwari, IV Additional District & Sessions Judge, Ambikapur
  - (ii) Shri Omprakash Singh Chouhan, I Additional District & Sessions Judge, Mahasamund,
  - (iii) Shri Ajay Singh Rajput, I Civil Judge Class-I & C.J.M., Jashpur  
*for information and compliance. They are directed to take charge at their new place of posting on or before 12<sup>th</sup> April, 2016.*
- (15) District & Sessions Judge, Mahasamund/ Ambikapur/ Jashpur for information. He is requested to impress upon the transferred Officer that if he is in occupation of Government accommodation, he should vacate the same within 15 days from the date of this order under intimation to this Registry. He is also requested to send immediately the handing/taking over charge reports of transferred Officer to this Registry.
- (16) District & Sessions Judge, Balod/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Uttar Bastar (Kanker)/for information.
- (17) Shri Prabhat Kumar Shastri, Legal Advisor to Hon'ble Governor, Raj Bhawan, Raipur and Secretary, Chhattisgarh Nyayadhish Sangh for information.
- (18) Additional Registrar (Judicial/ D.E. & E./ Admn./ S. & A. Cell/ M.), High Court of Chhattisgarh, Bilaspur for information
- (19) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information..
- (20) Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (21) Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works and Protocol/ Vigilance & I. and E./ R.G. & Estt.), High Court of Chhattisgarh, Bilaspur for information.
- (22) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (23) Member Secretary, Chhattisgarh State Legal Services Authority, Vidhik Seva Marg, Bilaspur for information.
- (24) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (25) Section Officer/In-charge, Accounts/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Library/ Pension / Protocol/ Record Room (Admn.)/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (26) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (27) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

  
(ARVIND SINGH CHANDEL)  
REGISTRAR GENERAL